GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF TRADE AND TAXES (POLICY BRANCH)

VYAPAR BHAWAN, I.P.ESTATE, NEW DELHI-110 002

No.F.7(480)/Policy/VAT/2014/807-816

CIRCULAR NO. 27 of 2014-15

Sub:- Special drive for disposal of objections relating to mismatch of Annexure 2A/2B cases for the Assessment Year 2012-13.

In continuation of this department's Circular Nos.18, 20, 22 and 24 of 2014-15, it has now been decided to dispose of objections filed u/s 74 of the DVAT Act, 2004 pertaining to mis-match cases of Annexure 2A/2B of Assessment Year 2012-13 on regular basis w.e.f 02/03/2015 for the wards mentioned in Column 4 of the Annexure enclosed herewith. Ward SOHAs shall dispose of the work on every Friday and Saturday w.e.f 02/03/2015. Allocated cases may be fixed for hearing on these dates and notices for the same may be issued through System which will be available on dealers' log in page.

In case, the SOHAs, as per enclosed annexure happen to be assessing authority against whose order objection lies, he/she shall not entertain such objections and transfer the same to the link officer within their zone.

(Sanjeev Khirwar)
Commissioner, Value Added Tax

Dated: 27/02/2015

Dated: 27/02/2015

No.F.7(480)/Policy/VAT/2014/807-816

Copy forwarded for information and necessary action to:

- 1. All Spl./Addl./Joint Commissioners, Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan I.P.Estate, New Delhi-02.
- 2. Addl.Commissioner (System) with the request to ensure functioning of System on above said dates. Ward SOHAs may be provided roles properly to dispose of the objections through System only. Training may be imparted well before the beginning of disposal work.
- 3. Addl.Commissioner (L&J) with the request to issue delegation orders to ward SOHAs.
- 4. The Registrar, VAT Appellate Tribunal, Department of Trade & Taxes, Vyapar Bhawan, I.P.Estate, New Delhi.
- 5. The President/General Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P.Estate, New Delhi.
- 6. System Analyst (EDP), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02 for uploading the circular on the website of the department.
- 7. Dy. Director (Policy), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
- 8. All Assistant Commissioners/AVATOs Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
- 9. PS to the Commissioner VAT, Department of Trade and Taxes, GNCT of Delhi Vyapar Bhawan, I.P.Estate, New Delhi-02.
- 10. Guard File.

(Sushita Biju) Assistant Commissioner (Policy)

ANNEXURE

| Sl.No. | Name of VATO/AC (S/Sh./Smt.) | Present Posting (Ward No.) | Ward for which objections are assigned to be heard |
|------------|---------------------------------|----------------------------------|---|
| 1 | 2 | 3 | 4 |
| 1. | Pankaj Sood | 01 | 01 &02 |
| 2. | Arvind Kumar | 03&07 | 03 & 07 |
| 3. | Rajeev Sinha | 05&06 | 04,05 &06 |
| 4. | Hukum Chand | 20 | 19 ,20 & 21 |
| 5. | K.B.Babbar | 24 & 29 | 22, 24 & 25 |
| 6. | Mithlesh Gupta | 26 | 23, 26 &29 |
| 7. | Madan Lal | 27 | 27 &28 |
| 8. | Lokesh Chandra | 09,15 & 16 | 08, 09, 15 & 16 |
| 9. | Manju Handa | 14 | 10, 11, 14 & 18 |
| 10. | Neelam Venkatachalam | 12 & 17 | 12, 13 & 17 |
| 11. | Ajay Bisht | 30 & 32 | 30,31 & 32 |
| 12. | Sunil Kumar Sachan | 33 & 37 | 33,34 & 37 |
| 13. | Debashish Biswal | 36 & 39 | 35,36 & 39 |
| 14. 15. | Rakhi Singhal Jitender | 40 | 38 & 40 41 |
| 15. 16. | | 41 | 41 43 |
| 17. | Sanjay Jain | 44 | 44 |
| 18. | Raj Kumar Tariq Salam | 45 | 45 |
| 19. | Rajeev Kumar | 46 | 46 & 47 |
| 20. | R.P.Aggarwal | 49 | 48 & 49 |
| 21. | Dinesh Gandhi | 50 | 50 |
| 22. | Sohanbir Singh | 51 | 51 |
| 23. | B.R.Meena | 52 | 52, 53 & 54 |
| 24. | Suman Kumari | 58 | 57 & 58 |
| 25. | Krishna Sharma | 60 | 59 & 60 |
| 26. | Neeraj Gulati | 61 | 55 & 61 |
| 27. | Mangej Singh | 62 | 56 & 62 |
| 28. | V.K.Gupta | 64 | 64 |
| 29. | Buniyad Singh | 65 | 65 & 71 |
| 30. | Yogesh Pal Singh | 67 | 66, 67, 68 & 69 |
| 31. | Jyoti Seth | 68 | 63, 70,72 & 73 |
| 32. | R.K. Pahuja | 85 | 85 |
| 33. | C.S. Yadav | 86 | 86 |
| 34. | Babu Lal | 89 | 87, 88 & 89 |
| 35. | Yashpal | 90 | 90 & 91 |
| 36. | R.K.Meena | 94 | 94 & 95 |
| 37. | Pankaj Bhatnagar | 92 | 92 & 93 |
| 38. | Amod Bhardwaj | 74 | 74 & 75 |
| 39. | Sarita Sabharwal | 77 | 76 & 77 |
| 40. | Rama Chauhan | 78 | 78 & 79 |
| 41. | Anita Rana | 82 | 80 & 82 |
| 42. | Bishambhar Nath | 83 | 81 & 83 |
| 43. | S.P.Tyagi | 84 | 84 |
| 44. | Dinesh Kumar | 96 | 96 |
| 45. | Gondiyan T.Misao | 98 | 97 & 98 |
| 45. 46. | Mahender Singh | 99 | 99 & 105 |
| 47. | Dhirender Kumar | 106 | 100 & 106 |
| 48. | M.K.Aggarwal | 101 | 101 & 104 |
| 49. | Gulshan Ahuja | 103 | 102 & 103 |
| 50. | Praveen Verma | 107 | 102 04 103 |
| 51. | Dinesh Pandey | 107 | |
| 52. | Desh Raj Singh | 107 | As per work |
| 53. | D.N.Singh | 107 | distribution |
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| Sl.No. | Name of VATO/AC (S/Sh./Smt.) | Present Posting (Ward No.) | Ward for which objections are assigned to be heard |
|--------|---------------------------------|----------------------------------|---|
| 1 | 2 | 3 | 4 |
| 55. | Ashish Kumar | 107 | |
| 56. | Arvind Rana | 107 | |
| 57. | Shrirangam Sai | 201 & 206 | 201 & 206 |
| 58. | V.K.Jain | 202 | 202 |
| 59. | Anil Ghildiyal | 203 | 203 |
| 60. | D.S.Verma | 204 | 204 |
| 61. | Piyush Doshi | 205 | 205 |
| 62. | Gurpreet Singh | 207 | 207 |
| 63. | Ashok Kumar Yadav | 208 | 208 |
